

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 35
CP No. (IB)- 96/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Mr. Sunil Kakani Prop. of M/s R. K. Enterprises

...Operational Creditor

Versus

M/s Morani Cars Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

ORDER

Due to paucity of time, the matter could not be taken up. Post the matter to

15.04.2021.

-Sd-

(Raghu Nayyar)
Technical Member

March 18, 2021

H.M

Sd -

(Ajay Kumar Vatsavayi)
Judicial Member